

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

225. A/2667/2023 IA/2095/2023 In C.P. (IB)/1379(MB)2020

**IN THE MATTER OF**

State Bank of India

... Petitioner

Vs

Euro Multivision Limited

...Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 21.06.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Adjourned to **26.07.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/